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Government of India
Ministry of Commerce & Industry
Department of Commerce
Directorate General of Foreign Trade
Udyog Bhawan

Public Notice No. 72 (RE-2010)/2009-2014

New Delhi, the 12th August, 2011

Subject: Minimum Export Price(MEP) for export of Sona Masuri, Ponni Samba and Matta rice.

In exercise of the powers conferred by Para 2.4 of the Foreign Trade Policy, 2009-2014, the Director General of Foreign Trade hereby makes the following amendments in Public Notice No. 44 (RE-2010)/2009-2014 dated 31.03.2011 read with (i) Public Notice No. 36 (RE-2010)/2009-2014 dated 01.03.2011 and (ii) Public Notice No. 37 (RE-2010)/2009-2014 dated 08.03.2011 relating to procedure for export of 1,50,000 MTs of Non Basmati Rice(Sona Masuri, Ponni Samba & Matta rice varieties).

2. With immediate effect, the phrase "Minimum Export Price of USD 850 per MT" as appearing in sub-para 3 (v) in Para 2(a) of Public Notice No. 44 (RE-2010)/2009-2014 dated 31.03.2011 is replaced by the phrase "Minimum Export Price of USD 600 per MT". The amended sub-para 3 (v) will read as under:

"3.

(v) The export of Sona Masuri, Ponni Samba and Matta varieties of non-Basmati rice shall be subject to a Minimum Export Price (MEP) of USD 600 per MT."

3. Effect of this Public Notice:

Minimum Export Price (MEP) of Sona Masuri, Ponni Samba and Matta varieties of rice is reduced to USD 600 per MT. It was USD 850 per MT as notified on 31.03.2011.

(Anup K. Pujari)
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